

SUPREME COURT LOK ADALAT

Petition(s)for Special Leave to Appeal (C)No(s).19270 of 2006

(From the Judgment and Order dated 19.4.2006 passed by the High Court of Madhya Pradesh Bench at Gwalior in Misc. Appeal No.319 of 1999 and Misc. Appeal No.412 of 1999)

NATIONAL INSURANCE CO.LTD.

... Petitioner (s)

Versus

AKHILESH DWIVEDI & ORS.

... Respondent (s)

(With office report)

Date : 06/12/2008 The above petition was taken up today for settlement

CORAM :

**HON'BLE DR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE P. SATHASIVAM**

For Petitioner (s)

**Mr. Vishnu Mehra, Adv.
Mr. B.K. Satija, Adv.**

For Respondent (s)

**Mr. Vikrant Singh Bais, Adv.
Mr. Niraj Sharma, Adv.**

**This matter was taken up at the Supreme Court Lok Adalat
with the consent and agreement through their counsel.
The following Order/Award is passed :-**

List this matter on 12th December, 2008 in Court.

(P.SATHASIVAM)

(Dr.ARIJIT PASAYAT)